

ITEM NO.1501

COURT NO.5

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7363/2000

STATE OF RAJASTHAN & ORS.

Appellant(s)

VERSUS

SHIV DAYAL & ANR.

Respondent(s)

WITH C.A. Nos. 7364/2000 and 7365/2000

Date : 14-08-2019 These appeals were called on for pronouncement
of judgment today.

For Appellant(s) Mr. Satyendra Kumar, Adv.
Mr. Shailja Nanda Mishra, Adv.
Mr. Harsha Vinoy, Adv.
Mr. Milind Kumar, AOR

For Respondent(s) Mr. S. K. Bhattacharya, AOR

Hon'ble Mr. Justice Abhay Manohar Sapre pronounced
the Reportable judgment of the Bench comprising His
Lordship and Hon'ble Mr. Justice R.Subhash Reddy.

The appeals are allowed in terms of the signed
Reportable judgment.

Pending applications shall also stand disposed of.

(Anita Malhotra)
Court Master

(Raj Rani Negi)
Assistant Registrar

(Signed Reportable judgment is placed on the file.)